

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1360 OF 2003

STATE THORUGH C.B.I.

Appellant (s)

VERSUS

MAHENDER SINGH DAHIYA

Respondent(s)

(With appln(s) for stay)

Date: 27/10/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)
CBI

Mr. P.P. Malhotra, ASG
Mr. P.K. Dey, Adv.
Mr. Chetan Chawla, Adv.
Ms. Madhurima Mirdul, Adv.
Ms. Sweta Verma, Adv.
Mr. Arvind Kumar Sharma, Adv.

For Respondent(s)

Mr. Siddharth Aggarwal, Adv.
for Mr. Nikhil Nayyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Siddharth Aggarwal, learned Counsel for the
Respondent resumed at 11.30 a.m. and concluded at 3.25
p.m. Thereafter, Mr. P.P. Malhotra, Ld. ASG started his
submissions in rejoinder and was on his legs till the

Court rose for the day. The matter remained part-heard.
(Sukhbir Paul Kaur) (Deepak Mansukhani) (Renuka Sadana)
Court Master Court Master Court Master